Orders in the provision of Goa Daman and Diu Information Technology Act, 2007 (Act 10 of 2007)

Sr. No.	Order No. and dated	Section/ Rule	Official Gazette reference
1.	CIF/20(Part)/S-II/2019/560 dated	Ease of	Series I No. 9 dated 30-5-2019
	<u>28-5-2019</u>	Doing	
		Business	

-2-

Department of Labour Inspectorate

of Factories and Boilers

Order

Ref. No. CIF/20(Part)/S-II/2019/560

In pursuance to the recommendations under the Business Reforms Action Plan for the States under the **Ease of Doing Business**, issued by the Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, Government of India, the Government of Goa hereby makes available online the following services of the Inspectorate of Factories and Boilers, Althinho, Panaji, Goa and are mandated to be submitted through online mode only with immediate effect:

(i) Submission of Half Yearly Returns (Form No. 35) under the Factories Act, 1948;

(ii) Submission of Annual Returns (Form No. 34) under the Factories Act, 1948;

(iii) Submission of Annual Returns of Accidents and Dangerous Occurrence (Form No. 37) under the Factories Act, 1948;

By order and in the name of the Governor of Goa.

Anant S. Pangam, Chief Inspector of Factories & Boilers (I/C).

Panaji, 28th May, 2019.

(Published in the Official Gazette Series I No. 9 dated 30-5-2019)